IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-51-2020

Togo Chigozie

... Applicant

Versus

State of Goa & Anr.

... Respondents

Shri T. George John, Advocate for the Applicant.

Coram:- DAMA SESHADRI NAIDU, J. Date:- 7th OCTOBER 2020

P.C. :

The applicant's counsel seeks time to serve notice on the prosecution.

2. Post the matter on 14.10.2020.

DAMA SESHADRI NAIDU, J.

NH